- (b) if so, the details thereof, case/location-wise; and
- (c) whether Government has taken/is taking any steps to stop such illegal mining and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) As per Section 23C of Mines and Minerals (Development and Regulation) Act 1957, the State Governments are empowered to frame rules for preventing illegal mining, transportation and storage of minerals. Indian Bureau of Mines (IBM), a sub-ordinate office under the administrative control of Ministry of Mines, receives returns on illegal mining on quarterly basis from States. A compilation of such returns from 2012-13 to 2018-19 (upto September, 2018) on illegal mining for major and minor minerals with respect to State of Jharkhand is given in the Statement (*See* below).

(c) Ministry of Mines, through IBM, has developed the Mining Surveillance System, in collaboration with Ministry of Electronics and Information Technology and Bhaskaracharya Institute for Space Applications and Geo-informatics, Gandhinagar, to use space technology for facilitating State Governments in curbing illegal mining activities in the country.

Statement

Details showing Year-wise/State-wise Cases of Illegal Mining for Major and

Minor Minerals in the State of Jharkhand

	Illegal mining cases							Action taken from 2012-13 to 2018-19 (Up to Quarter ending Sept., 2018)			
State	2012- 13	*2013- 14	*2014- 15	*2015- 16	2016-17	2017-18	2018-19 (Quarter ending Sep. 2018)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Vehicle Seized (No.)	
Jharkhand	663	901	1162	1645	838	2772	824	3544	652	6810	2323.395

## Losses incurred by NALCO

- 73. SHRI RAKESH SINHA: Will the Minister of MINES be pleased to state:
- (a) amount of losses incurred by NALCO, during the financial year 2018-19, taking into consideration the production of Aluminium only; and
- (b) steps taken by NALCO to surmount this crisis, in cases where losses are taking place in every quarter?

Unstarred Questions

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) As per the unaudited accounts of the Company for the six months ended on 30/09/2018, the average cost of Aluminium metal for six months ended 30/09/2018 works out to ₹ 1,43,471 per MT. The average sales realisation during the said period of ₹ 1,61,485 per MT. Hence no loss has been incurred by NALCO on production of Aluminium during the financial year 2018-19. It is worth mentioning that segment results published along with quarterly financial results is based on average export sales realisation of alumina as input price of metal (which is not actual cost). Consequently Aluminium segment showed notional loss which is not a real loss incurred by the Company. As such the net profit of NALCO during the six months ended 30/09/2018 was ₹ 1197 crore.

(b) Does not arise as no loss has been sustained on aluminium production during financial year 2018-19.

## District mineral foundations in Andhra Pradesh

- 74. SHRI G. V. L. NARASIMHA RAO: Will the Minister of MINES be pleased to state:
- (a) the number of districts of Andhra Pradesh where District Mineral Foundations have been established;
- (b) the names of the districts and the amount of funds received as Royalty by them since inception, year-wise as per Mines and Minerals Act, amended in 2015;
  - (c) the extent of utilisation of the funds received by each district, year-wise;
  - (d) purposes and quantum of funds utilised by respective districts, year-wise;
- (e) whether there has been any verification as to whether these funds have been utilised for the intended purpose; and
  - (f) if so, findings of the above?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (f) As per the information provided by the State Government of Andhra Pradesh, DMFs have been established in all 13 districts of the State.

The details of contributions received by DMFs, No. of Project Sanctioned, Amount Sanctioned and Amount utilised by the respective DMFs in the State of Andhra Pradesh are given below:-